

The public notice sought proof of claims from operational creditors in Form B as stipulated in Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The IRP has received claims from the following operational creditors.

A UNSECURED OPERATIONAL CREDITORS - CLAIMED IN FORM B

As on September 17, 2020

i. Contractors / Raw Material Suppliers / Other Suppliers / Consultants

As per Regulation 10 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP has substantiated the whole or part of claims from the evidence and supporting documents received.

(Amount in Rupees)

Sr. No.	Name	Amount claimed	Amount of claim verified	Amount of claim under verification not yet admitted (refer Note 2)	Amount of claim rejected	As per in Books of Account of the CD (refer Note 1)	Amount Admitted (refer Note 3)	Remarks
1	BSMART Private Limited, Pune	4,69,336.50	-	-	-	4,88,838.50	4,69,336.50	Least of Claim Amount and unaudited Books (Tally data);
2	BSMART And Associates LLP, Pune	2,03,533.00		23,552.00	-	1,79,981.00	1,79,981.00	As per unaudited Books (Tally data)
3	Vikas Associates	15,68,493.00	15,38,403.00	30,090.00	-	15,38,203.00	15,38,203.00	As per Audited Accounts received FY 2014-15.
4	Shree Aditi Engineering Works	4,17,500.00	4,17,500.00		-	4,17,500.00	4,17,500.00	As per unaudited Books (Tally data)
5	Indian Cables and Electricals Private Limited	3,72,175.00	3,72,175.00			3,72,175.00	3,72,175.00	As per unaudited Books (Tally data)
		30,31,037.50	23,28,078.00	53,642.00	-	29,96,697.50	29,77,195.50	

Notes:

- 1 RP has received Accounting System Data (Tally) from April 1, 2015 onwards till Nov. 07, 2019; hence Claims as per books have been considered based on the amounts reflected in Trial Balance as at March 31, 2015 (based on which the last audited accounts were drawn) or as per latest unaudited Accounting system.
- 2 Variance in amounts as per Claims received and as per books (unaudited as at Nov.07, 2019) have been kept under Claims under verification, not admitted. The same shall be finalised based on the accounts to be audited of the period upto November 07, 2019.
- 3 Claims have been admitted based on the lower of amounts claimed or as per unaudited books of accounts as at Nov.07, 2019, whichever is lower. These amounts of claim admitted may undergo revision after receipt of books of accounts and financials from members of suspended Board of Directors; or receipt of additional information.